

ship of our Prime Minister, the power sector will progress faster and we will be able to meet our demand within the next Sixth Plan.

SHRI NAWAL KISHORE SHARMA: Only one word. I do not want anything to be done by the Minister so far as RAPP is concerned. I know it is a different Ministry, I would like the article published in the monthly magazine from Kanpur may be looked into and it may be passed on to the concerned Ministry. This is for your information.

SHRI VIKRAM MAHAJAN: So far as Gandhisagar is concerned, I just like to say that I have got the report on 27th August. The reservoir level of this year is 1280.24 ft. against last year's level of 1270 ft. therefore, Gandhi Sagar has more than last year's. This is what I say.

13.27 hrs.

ARREST OF MEMBER

MR. DEPUTY SPEAKER: I have an announcement to make.

I have to inform the House that the following wireless message dated 31 August, 1981, addressed to the Speaker, Lok Sabha has been received from the DISPOL, Hazarizagh, Bihar, today:—

"I have the honour to inform you that Shri R. L. P. Verma, M.P. was arrested in connection with Jail Bharo Abhiyan of B.J.P. today on 31-8-1981 afternoon."

13.28 hrs.

The Lok Sabha then adjourned for Lunch till thirty minutes past Fourteen of the clock.

The Lok Sabha reassembled after lunch at thirty-three minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

STATEMENT RE. DERAILMENT OF 121 UP TAMIL NADU EXPRESS ON 31 AUGUST, 1981

MR. DEPUTY-SPEAKER: Statement by Minister. Mr. Jaffer Sharief.

(Interruptions)

श्री जनौराम बागड़ी (हिसार) : मेरा प्वाइंट ऑफ आर्डर है . . . ।

MR. DEPUTY-SPEAKER: Please listen to me. This will not go on record. Anything said without my permission shall not go on record.

(Interruptions)**

MR. DEPUTY-SPEAKER: Mr. Kedar Panday is out of Delhi, out of station, and in his absence, I am asking Mr. Jaffer Sharief . . .

श्री मनौराम बागड़ी : मेरा व्यवस्था का प्रश्न है ।

MR. DEPUTY-SPEAKER: No point of order. Your point of order is not in order. There is vacuum in the House. You must take my permission to raise the point of order . . .

SHRI MANI RAM BAGRI: With your permission, Sir . . .

MR. DEPUTY-SPEAKER: I am not permitting you to raise any point of order. I make it very clear that your point of order is not in order. I am not permitting. It is a very important statement he is going to make (Interruptions). What is this you are doing?

(Interruptions)

MR. DEPUTY SPEAKER: I have already told you that Shri Kedar Panday is out of Delhi. Therefore, Mr. Jaffer Sharief is making the statement . . .

(Interruptions)

MR. DEPUTY SPEAKER: There is a vacuum in the House. You cannot raise a point of order . . . You should take my permission. I will not allow any point of order . . .

(Interruptions)